

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.07.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : MORPHOGENESIS V/S BRICKTOWN DEVELOPERS PVT LTD

SECTION : 9 IBC

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR PETITIONER : MS. BABITA JAIN, ADV.

COUNSEL FOR RESPONDENT : SH. TAPAN SANGAL, SH. DHARMENDRA SINGH, MS. NEHA SINGH & SH. KARTAVYA BATRA, ADVS.

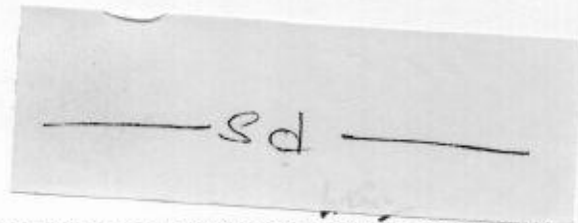
CP NO.(IB) 501/ALD/2019

The matter was taken up today through Video Conferencing.

Heard Ms. Babita Jain, Advocate for the Petitioner and Sh. Kartavya Batra, Advocate for the Respondents through Video Conferencing.

Ld. Counsel for the Petitioner states that in the matter, compromise has been entered into between the parties and she needs some time to file the settlement agreement along with withdrawal application. Let the same be filed by the next date of listing.

Accordingly, put up in the week commencing 12<sup>th</sup> August, 2021 before Regular Court/through Video conferencing.



JUSTICE RAJESH DAYAL KHARE  
(MEMBER JUDICIAL)

Dated : 15.07.2021